

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).16746/2021

(Arising out of impugned final judgment and order dated 28-09-2021 in WPA(P) No.213/2021 passed by the High Court At Calcutta)

THE SECRETARY AND THE RETURNING OFFICER,
WEST BENGAL LEGISLATIVE ASSEMBLY

Petitioner(s)

VERSUS

AMBIKA ROY & ORS.

Respondent(s)

(IA No. 150528/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 136181/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 136180/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 150524/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 16773/2021 (XVI)
(IA No. 150542/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 136480/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 136479/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 150536/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-01-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
M/S. Plr Chambers And Co., AOR

For Respondent(s) Mr. Shekhar Naphade, Sr Adv
Mr. Kabir Shankar Bose, Adv
Mr. Amit Mishra, Adv
Mr. Surjendu Sankar Das, AOR
Ms. Kanika Singhal, Adv
Mr. Sarthak Raizada, Adv
Ms. Aishwarya Dash, Adv
Ms. Annie Mittal, Adv

UPON hearing the counsel the Court made the following
O R D E R

List on 14.02.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master